

30/100  
**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**GUWAHATI BENCH**  
**GUWAHATI-05**

(DESTRUCTION OF RECORD RULES, 1990)

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SECTION OFFICER (Judl.)

FROM NO. 4  
(SEE RULE 42)

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH:

ORDER SHEET

Original Application No: 228/03

Misc Petition No: /

Contempt Petition No: /

Review Application No: /

Name of the Appellant(s): T. S. Singh

Name of the Respondent(s): H.O. I. Govt

Advocate for the Appellant: - A. Mahendra Singh

Advocate for the Respondent: - Cafe.

| Notes of the Registry | date     | Order of the Tribunal  |
|-----------------------|----------|--|
| ✓                     | 17.12.03 | Present : The Hon'ble Sri K.V. Prahlandan, Admn. Member                |
| ✓                     | 17.12.03 | Heard Mr A.M. Singh, learned counsel for the <del>the</del> applicant. |
| ✓                     | 17.12.03 | Application is admitted. Issue notice to the respondents.              |
| ✓                     | 17.12.03 | List on 21.1.04 for written statement and further orders.              |

K. Prahlandan  
Member

Steps taken with  
envelopes.

15/12/03  
21.01.04

Heard learned counsel for  
the parties.

Order passed separately.

K. Prahlandan  
Member (A)

J  
Member (J)

Notice & order dt. 17/12/03, 18/12/03  
D/Section for issuing to respondent pg  
nos. 1 to 5 with MP No. 13/03.  
Class D/No = 31 to 34  
dt. 9/1/04.

(2)

No written statement  
has been filed.

My  
20.1.04

12.2.04

Copy of the budget  
has been sent to the  
Office for Supply.  
The same to the  
applicants by post.

AT

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Applications No.269, 270, 271, 277, 278,  
279 and 280 of 2003.

Date of Order : This the 21st Day of January, 2004.

The Hon'ble Sri Bharat Bhushan, Judicial Member.

The Hon'ble Sri K.V.Prahladan, Administrative Member.

Shri Chongtham Sunilkumar Singh (OA.269/03)

Smt. A.Isworibala Devi (OA. 270/03)

Sri Elangbam Brojenkumar Singh (O.A.271/03)

Sri Laishram Jayenta Singh (O.A.277/03)

Sri Thokchom Sanayaima Singh (O.A.278/03)

Sri Okram Rameshwor Singh (O.A.279/03)

Sri T.D.Nijamkha Chiru (O.A. 280/03) . . . Applicants

By Advocate Sri A.M.Singh.

- Versus -

1. Union of India,  
represented the Secretary to the  
Government of India,  
Ministry of Home Affairs,  
New Delhi.

2. The Secretary to the Govt. of India,  
Ministry of Finance,  
New Delhi.

3. The Director General of S.S.B, East Block-V,  
R.C.Puram, New Delhi-66.

4. The Chief Veterinary Officer,  
Directorate Office,  
S.S.B, R.K.Puram, New Delhi-66.

5. The "isional Organisation/Inspector General  
Manipur and Nagaland Division, Lamphel,  
Imphal, Manipur. . . . Respondents.

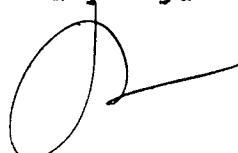
By Sri A.Deb Roy, Sr.C.G.S.C.

ORDER (ORAL)

SRI BHARAT BHUSAN, MEMBER (J)

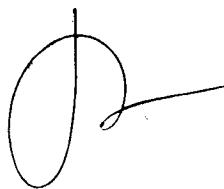
The aforesaid O.As involving identical questions of law and facts are being disposed of by this common order.

2. The applicants in all the cases are Senior Field Assistant (Veterinary) serving in Special Service Bureau (SSB for short). The case of the applicants is that <sup>in</sup> the veterinary establishment in any organisation or Directorate or Institute,



there exist a certain post or posts with normally a nomenclature as VFA or stockman or Animal Husbandry or Veterinary Compounder or Vaccinator or Dresser or Field Assistant. Their main work is to render minor veterinary service like vaccination, castration, dressing of wounds treatment of animal. So works of every such post either of the Directorate of Assam Rifles or B.S.F or other organisation are to be treated as same in view of the Section 30(b) of the Indian Veterinary Council Act 1984. And moreso the minimum qualification of such post is matriculation with diploma or certificate or experience. It is stated that as discussed in para No.55.284 of the 5th Central Pay Commission by taking these different nomenclature of post into account, the pay scale was recommended to revise equally to Rs.4500-7000/- so that there may not arise any question of pay anomaly. But the respondents failed to implement the same without any cogent reason and denied the right of the applicants to enjoy the said revised pay scale. It has been contended that the pay scale of similarly situated veterinary compounder of Forest service and compounder of B.S.F have already since been revised to Rs.4500-125-7000/-. It has further been urged before us that for the purpose of the similarly situated veterinary Field Assistants serving in Assam Rifles had taken the matter to the Tribunal and the Guwahati Bench of the Central Adminstrative Tribunal had granted them the relief while disposing of O.A.65/2002 on 11.12.2002. The applicants submit that relief on similar line be granted to them as well. The relief claimed in the O.As are as under :

- (i) Respondents be directed to upgrade the pay scale of Sr.V.F.A (S.S.B) to Rs.4500-7000/- in parity with Sr.veterinary Compounder of Forest Department w.e.f. 01.01.1996;



(ii) to direct the Respondents to consider for changing the nomenclature of the present petitioner's post of Sr.VFAs either Senior Veterinary Compounder or Sr.Veterinary Assistant etc.

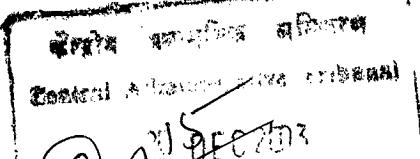
3. The learned counsel for the applicants at this stage submits that the representations praying for grant of such reliefs had already been submitted by them to the Ministry of Home Affairs, Government of India but they have not received any favourable reply so far. At this stage, the learned counsel for the applicants urges that the applicants ~~should~~ <sup>g may aga</sup> immediately furnish/copies of the representations in respect of all the applicants to the respondents for their kind consideration. This being so, in our view this batch of C.As can be disposed of at this stage itself by giving direction to the applicants to move fresh comprehensive representations before the respondents within a period of 15 days from today and thereafter the respondents shall proceed to dispose of the same within a period of 2 months thereafter by taking into consideration the observations made by the Tribunal in O.A.65/2002 in its judgment dated 11.12.2002.

All the above applications are accordingly disposed of.  
No order as to costs.

A copy of the judgment be placed in each case file.

Sd/MEMBER (A)

Sd/MEMBER (J)


  
**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**  
 Guwahati Bench

**GUWAHATI BENCH**

ORIGINAL APPLICATION NO. 228 OF 2003.

Shri Thokchom Sanayaima Singh.

Applicant.

- Versus -

The Union of India and others.

Respondents

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Signature of the Applicant

For use in Tribunal's office.

Date of filing :

*Ishukchandra*

Registration No. :

8

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL.

GUWAHATI BENCH

Original Application No. 228 of 2003.

Shri Thokchom Sanayaima Singh, aged about 30 years, S/o Th. Ibotombi Singh, by occupation a Senior Veterinary Field Assistant in S.S.B., now posting at C.O. Office (SSB), Moreh, Manipur & Nagaland, a resident of Toubul Awang Leikai, P.O. & P.S. Bishnupur, District – Bishnupur, Manipur.

APPLICANT.

- Versus -

1. The Union of India through its Secretary to the Government of India, Ministry of Home Affairs.
2. The Ministry of Finance through its Secretary, Government of India, New Delhi.
3. The Director General of S.S.B., East Block-V, R.C. Puram, New Delhi – 66.
4. The Chief Veterinary Officer, Directorate Office, S.S.B., R.K. Puram, New Delhi – 66.
5. The Divisional Organisation/Inspector General, Manipur and Nagaland Division, Lamphel, Imphal, Manipur.

RESPONDENTS.

*Jh. Sanayaima Singh*

**Details of Application :-**

**1. Particulars of the order against which the application is made :-**

Against the inaction of the Respondents in implementing the Central Civil Services (RP) Rules, 1997 in the other words for non implementation of the Central Civil Services (Revised Pay) Veterinarians (Veterinary Staffs) of the S.S.B. which has been nomenclatured as Senior Veterinary Field Assistants (SVFA).

**2. Jurisdiction of Tribunal :-**

The applicant declares that the subject matter of the present case where he wants redressal is within the jurisdiction of the Central Administrative Tribunal, Guwahati Bench.

**3. Limitation :-**

The subject matter of the present case is as regards to unequal treatment in implementing the CGS (Revised Pay) Rules, 1997. There is a delay of 555 (five hundred fifty five) days in filing.

**4. Facts of the case :-**

(A) The applicant is a bonafide citizen of India and belongs to Scheduled Tribe having permanent residence at Toubul Awang Leikai, P.O. & P.S. Bishnupur, District – Bishnupur, Manipur. The present Applicant is an educated person possessing the following certificates and degree :-

*Jn. Sanayaima Singh*

- (i) Metric Examination in the year 1987 under the Board of Secondary Education, Manipur.
- (ii) Three Years Degree Course (Science) in the year 1993 from Manipur University.

(iii) Elementary Animal Husbandry & Veterinary Science Examination in the year 1987-88 from School of Veterinary Sciences & Animal Husbandry, Manipur, Government of Manipur.

True copies of certificates (i) T.D.C. and (ii) Veterinary Field Assistant Course are enclosed herewith and marked as Annexures-A/1 and A/2 respectively.

(B) After successful completion of Elementary Animal Husbandry & Veterinary Science Course the Applicant joined in the private Poultry Industry for about one and half years. While the Petitioner was serving in the private Poultry Firms, applied for the post of Sr. Field Assistant(Vety.) in response to the advertisement issued by the Directorate General of Security to the post of Sr. Field Assistant(Veterinary) in S.S.B. The Directorate of General Security Office of Divisional Organiser, S.S.B., Manipur, Nagaland Division issued Memorandum being No.NGE/A-3/91/10604, dated 30<sup>th</sup> September, 1994 to offer the post of Sr. Field Assistant(Veterinary) in the Directorate of General Security of the Divisional Organiser, S.S.B., North Assam Division, Tezpur in the scale of pay of Rs.975-25-1150-EB-30-1660/- per month.

True copies of the appointment order dated 30/09/1994 is enclosed herewith and marked as Annexures-A/3.

*Sh. Sanjayaima*  
*S. Singh*

C. The present Applicant is Senior Field Assistant(Veterinary) also known as Animal Husbandry Assistant, Compounder, Dresser, Stockman, Stock Asstt. Vaccinator and Milk Recorder etc. They are categorised paraveterinarian posts. They provide auxiliary support Veterinary and Animal Husbandry practice.

The minimum required qualification of such post is Matriculation with Diploma or Certificate with experience of one or two years as the case may be. Section 30 of the Indian Veterinary Council Act., 1984 also provides the minimum qualification and nature of works to be done by such posts. The relevant portion is hereby produced.

**Sec. 30(b) Practise Veterinary Medicine in any State :-**

Provided that the State Government may, order, permit a person holding a diploma or certificate of veterinary supervisor, stockman or stock assistant (by whatever name called) of any state or any veterinary institution in India to render under the supervision and direction of a registered Veterinary practitioner, minor veterinary services.

**Explanation :-** "Minor veterinary services" means the rendering of preliminary veterinary aid, like vaccination, castration, and dressing of wounds, and such other types of preliminary aid, like vaccination, castration and dressing of wounds, and such other types of preliminary aid the treatment of such ailments as the State Government may, by notification in the Official Gazette, specify in the behalf.

Therefore, duties and nature of works of all such posts are to do minor veterinary services which provides auxiliary support in Veterinary and

*Sh. Sanayama Singh*

Animal Husbandry Service like vaccination, castration, dressing of wounds or treatment of ailments etc. In this regard, a clarification was sought by the Chief Veterinary Officer, Directorate <sup>General</sup> of Security, Office of the Director, S.S.B. vide letter being No.24/Vet/SSB/90-VC-2 dated 01/01/1993 to the Government of India, Ministry of Agriculture, Department of Animal Husbandry and Dairying. In reply to the above mentioned letter the Government of India was informed about the minor veterinary services like vaccination, castration, dressing of wounds and such other types of preliminary aid or treatment of such ailments can be undertaken by a person holding a Diploma or Certificate of Veterinary Supervisor, Stock-man or Stock Assistants under the supervision and direction of a registered practitioner.

A true copy of the said letter dated 17/03/1993

is enclosed herewith and marked as Annexure-

A/4.

D. That, initially, the pay scale of the said post i.e. Veterinary staffs or Para Veterinary was placed at the pay range from 950-1500/- to 1200-2040/-. But, now as per 5<sup>th</sup> Pay Commission Report, the Central Government revised the pay scale of the said Veterinary staffs/or Paraveterinarian posts to the scale of Rs.4000-100-6000/- p.m. by naming the post such as Stockman/Compounder/Stock Asstt./Animal Husbandry Asstt./Dresser etc. All the concerned Department under Central service have implemented the said revision of pay. However, in the case of Senior Veterinary Field Assistant of S.S.B., Respondents deliberately failed to implement such revision of pay by taking the chance of mentioning in the nomenclature of

*Sh. Sanjeev Singh*

Sr. V.F.A. in the Column of Veterinary staffs of the Central Civil Services (Revised Pay) Rules, 1997.

E. That, instead of Implementing the Pay scale given in the First Schedule of Part "B" of the said Civil Services (RP) Rules 1997 i.e. 4000-100-6000/- by taking analogy of the post or veterinary staffs as described in Section 30 of the Indian Veterinary Council Act. 1984, where it is clearly stated that what ever name may be called, but the Respondents implement the C.G.S.(RP) Rules 1997 in Schedule "A" i.e. Rs.3200-4900.

True copies of the relevant page showing pay scale of the veterinary staffs of the S.S.B. in the Central Civil Service (Revised Pay) Rules, 1997, First Schedule of Part "A". Relevant Portion of Section 30 of India Veterinary Council Act, 1984 are enclosed herewith and marked as Annexures-A/5 and A/6 respectively.

*Ch. Sanjayana @jain*  
It will not be out of place to mention here that the post of Sr. Veterinary Compounder attach to Central Forest Service was initially fixed at the pay scale of Rs.950-20-1150-EB-25-1400/- less than the pay scale of Sr. VFA, S.S.B.. But with the new pay revision the pay scale of the said Sr. Vety. Compounder of Forest Service is revised to Rs.4500-125-7000/-

A true copy of the relevant page showing the pay scale of Forest Dept. is enclosed herewith and marked as Annexure-A/7.

The Petitioner begs to submit that the Compounder of BSF is also enjoying the pay scale of Rs.1400-2300/- pre revised and after revised Rs.4500-125-7000/- per month. It is also begged to submit that the nature of work of Compounder B.S.F. is only to maintain pharmaceutical works under supervision of a Register Veterinary Doctors.

F. That, The Director General of Security issued a Memorandum being No.30/SSB/VC/89(19) dated 26<sup>th</sup> February, 1990 to the extend that the aims and objectives of Veterinary and Animal Husbandry work and charter of duties to be performed by the GAG Gr.I (Vety.) and para-veterinary staffs. In the said Memorandum dated 26/02/1990 the charter of duties of Veterinary staffs is enclosed as Annexure-III and the same is reproduced hereunder :-

“

ANNEXURE-III

CHARTER OF DUTIES OF VETERINARY STAFF SFA-(VET)/CONST(VET)

1. *To visit remote areas/broder villages covered by the SSB to render free veterinary and Animal Husbandry aid and care to the needy live-stock owner in respect of live-stock/poultry under the overall guidance/instructions of CAS-Gr-I(Veterinary) and other supervisory officers.*

2. *To remain on tour for a minimum of 15-20 days per month imparting door to door veterinary cover to the live-stock owners in the area under his charge.*

*Dr. Samajpaima Jingle*

3. While on tour, to visit NIP camps for the purpose as also to deliver lectures on different aspects of Animal Husbandry to generate better awareness among the local people about common diseases and hygenic management of live-stock for better profitable. For this purpose, his monthly tour programme will be finalised well in advance with the approval of the Circle Organiser, the concerned CAS Grade-I(Vet) and A.O.
4. To submit his tentative tour programme for the following month through C.O. to CAS Gr.-I(Vet) at least a fortnight in advance.
5. For every calendar month to submit a detailed tour diary to his controlling authority to reach him by the 7<sup>th</sup> of the following month at the latest. Generally, his touring will be with NIP teams but only for a day or two at each such camp or with Cos/CAS Gr.-I(Vet) Independent touring may be allowed in special cases by CAS Gr.-I(Vet)/C.O. with the approval of AO/SAO.
6. To assist the CAS Gr.-I(Vet) in performing day to day work.
7. To properly maintain expendable and non-expendable stock of medical stores/equipment etc. as also the stock and issue registers and other records in connection thereof. These will be verified by the CAS Gr-I(Vet) once every quarter and by other concerned supervisory officers periodically. AFO SFA(Vet)/HC(Vet) Constable(Vet) will be personally responsible for any lapses including for shortage in stores/equipments in this regard.

8. To strictly follow the instructions and orders of CAS Gr-I(Vet) and other supervisory officers and to carry out the veterinary civic action programme accordingly.

9. To ensure that kits provided to him are properly utilised and kept ready as per requirement.

10. To administer only those drugs/medicines which he has been taught and is authorised to handle. He will not administer intravenous injection/treatment beyond his skill and competence. In case of any complication he would contact CAS-Gr-I of his area for guidance the State Veterinary Dispensary/Hospital/Centre etc. (these areas/villages will be given the lowest priority).

9. To submit his monthly detailed tour diary highlighting all aspects of the work done during the month to his Controlling Officer by the 5<sup>th</sup> of the following month at the latest.

10. To ensure that at veterinary centres, emergency tray and first aid kits are always kept ready and reserve to meet any type of emergency.

11. To correctly prepare in advance and submit in time the annual/supplementary veterinary indent of medicines/equipment/other stores to the SSB Directorate, New Delhi, through the Divisional Organiser for timely procurement of stores/materials.

*Sh. Sanjay Singh*

12. To correctly and expeditiously distribute the veterinary stores/kits etc. on receipt among the AFO/SFA(Vety) under his control.

13. To ensure proper and up-to-date maintenance of medical stock and dead stock registers (instruments/equipment) and other prescribed documents/records etc.

14. To ensure that there is no excess stocking specially of short-life drugs which may lead to avoidable wastage. To also ensure that medical stores held do not become date expired.

15. To keep close liaison with the local State Animal Husbandry authorities/Army Veterinary Hospitals, etc. in the area of his responsibility. Also to keep himself abreast of developments in his professional field as also about important Animal Husbandry programmes/activities undertaken by other authorities/agencies in the *area*.

16. To regularly submit the monthly progress report (MPR) in the prescribed proforma in respect of his area of charge through his controlling officer in time so that the consolidated compiled report reaches the SSB Directorate, New Delhi by the due date.

17. The CAS (Veterinary) posted at the Training centres will submit the MPR in respect of his work through his controlling officer

*Sanayama Geof*

*to the DIG(T) with a copy to the Chief Veterinary Advisor, SSB Directorate.*

18. *To undertake and perform such other duties as may be assigned to him by the higher authorities."*

A true copy of the Memorandum dated 26/02/1990 is enclosed herewith and marked as Annexure-A/8.

H. That, as stated above the duties and nature of works of the Sr.VFA and other posts like Stockman/Compounder/Stock Asstt./Animal Husbandry Asstt./Dresser etc. are minor veterinary service rendering preliminary veterinary aids like vaccination, castration, dressing of wound etc. Therefore, the nature of works or work allocation of all the veterinary staffs (or para – veterinarian post) are almost same in view of the Section 30(b) of the said Act. 1984. But in ground reality the Sr.VFA in S.S.B. and Forest Department are more onerous and than the other veterinary staffs of other Departments.

I. The Service of the Sr.VFA in S.S.B. with one year certificate course in the Veterinary Science is also a Technical Post. In the Hand Book of Indian Council of Agricultural Research (ICAR), it is clearly pointed out that Field Assistant in Veterinary is also a Technical post vide Appendix-II of the said Hand Book of ICAR.

*Jh. Sanaygaima Singh*  
A true true copy of the relevant page containing Appendix-II of the Hand Book of ICAR is enclosed herewith and marked as Annexure-A/9.

It may also be relevant to mention that in CCS(RP) Rules, 1997 Part 13 Sl. No.XXII there is also another column under the heading of "Other Technicians" and the same is reproduced herein :-

**"XXII OTHER TECHNICIANS"**

(a) Post requiring matriculation with some experience as minimum qualification for direct recruitment Rs.4000-100-6000/-

One Shri S.M. Singh VFA of Assam Rifles who is similarly situated with the present Petitioner filed an O.A. No.65 of 2002 before the Hon'ble Central Administrative Tribunal at Guwahati Bench with similar prayer praying hereunder except at the scale of Rs.4500-125-7000/- The said O.A. No.65 of 2002 was disposed of vide judgment and order dated 11/12/2002 with the following observation and direction "*Considering the facts and circumstances we are of the opinion that the matter requires no further adjudication from our end. The Government has taken a decision in principle and in view of the pendency of the Court proceeding the authority did not take any step for implementation of the matter. In view of the clear statement made by the respondents we dispose of this application with a direction on the respondents to implement the undertaking as expeditiously as possible, preferably within a period of three months from the date of receipt of this order. The application thus stands disposed of. There shall, however, be no order as to costs.*" this stands disposed of . There shall, however, be no order as to cast. In pursuance of the order of the Hon'ble Central Administrative Tribunal, Guwahati, the Government of India, Ministry of Home Affairs conveyed sanction of the competent authority to grant that revised pay scale of Rs.4000-6000/- in place of Rs.3200-4900/- vide letter No.II.27014/16/99-PF.IV dated 28<sup>th</sup> October, 2003.

*S. M. Singh*

True copies of the relevant page of ROP, 1997

Part B Sl.No.XXII, order of the Hon'ble Central Administrative Tribunal dated 11/12/2002 and convey letter of the Government of India dated 28/10/2003 are enclosed herewith as Annexures-A/10, A/11 and A/12 respectively.

5. Grounds for relief with legal provision :-

(a) The Veterinary establishment in any organisation or Directorate or Institute, there exist a certain post or posts which normally nomenclature as VFA or stockman or Animal Husbandry or Veterinary Compounder or Vaccinator or Dresser or Field Assistant (Whatever name may be called). Their man work is to render minor veterinary service like vaccination, castration, dressing of wounds treatment of animal. So works of every such post (which is termed as paraveterinarian post) either of the Directorate of Assam Rifles or B.S.F. or other Organisation are to be treated as same in view of the Section 30 (b) of the Indian Veterinary Council Act, 1984. And moreso the minimum qualification of such post is matriculation with diploma or certificate or experience as indicated in the said Section 30(b) of the said Act. 1984 ; so also as discussed in para No.55.284 of the 5<sup>th</sup> Central Pay Commission by taking these different nomenclature of post into one ground as paraveterinarian post, the pay scale was recommended to revise equally to Rs.4500-7000/- so that there may not arise any question of pay anomaly. The Central Govt. also accepted and approved the recommendation and revised the pay scale of such post to Rs.4000-6000/- by reflecting under the heading "XXIV-Veterinary Staffs"(c) of the CCS(RP) Rules, 1997. But the

*Paraveternarian  
Act 1984*

Respondents failed to implement the same without any cogent reason and denied the right of the applicant to enjoy the said revised pay scale.

(b) The Pay Commission also discussed about other posts of Technicians for which minimum educational qualification is only matriculation with some experience and recommended to revise the pay scale to Rs.4000-6000/- equally to those of paraveterinarians post, and the same is approved by the Central Government and included in the CCS(RP) Rules, 1997 and reflected under the heading or column No."XXII-OTHER TECHNICIANS" for convenient the same is reproduced herein :

## “XXII – OTHER TECHNICIANS”

(a) Posts requiring matriculation  
With some experience as minimum . . . Rs. 4000-6000/-  
Qualification for direct recruitment.

(b) Sr.VFA of S.S.B. is also a technical post and the minimum qualification is matriculation with diploma or certificate (vide A/8 and Section 30(b) of the Indian Veterinary Council Act., 1984). Looking in this angle too, the pay scale of VFA/AR is sought to have revised to Rs.4500-7000/- as done in the case of Central Forest Department in ROP, 1999.

(c) That, similarly situated with the present Applicant's case also disposed of vide judgment and order dated 11/12/2002 passed in O.A. No.65 of 2002 and the authorities also complied the said judgment and order by enhancing the scale of Rs.3200-4900/- to 4000-6000/-

(d) That, the VFA/SSB and its counterparts (or equivalent posts) in different organisation or Directorate or Institute are all same and equal either in the nature of works or in looking to the minimum educational qualification. So, the principle of equal pay for equal works is applicable in the present case as enumerated in Article 39(d) of the Constitution of India.

6. Details of the remedies exhausted :

The applicant and other colleagues filed number of representations, the latest one was submitted on 20-2-2002 after the Ministry of Home Affairs has taken over the SSB to the Respondents with a prayer inter-alia to implement the 5<sup>th</sup> Pay Commission to the Sr.Veterinary Staffs of S.S.B. as done in case of other Veterinary staffs of different Departments.

In response to the said representation the Directorate General of Security Office issued a Memorandum being No.15/SSB/A-4/2002(2)-2567 dated 14/05/2002 to the extend that “2. *The scale of pay of other designated post prevailing in the other Department cannot be applicable in this Department. The post is designated as SFA(Vety), the scale of pay attached to the post of SFA(Head Constable) will be admissible to the incumbents holding the post. Hence individual concerned may be informed accordingly.*”

True copies of the representation dated 20-2-2002 and Memorandum dated 14/05/2002 are enclosed herewith and marked as Annexures-A/13 and A/14 respectively.

*Sanjayana Singh*

7. **Matter not previously filed or pending with any other Court :**

The Applicant further declares that he had not previously filed any application, writ-petition or suit regarding the matter in respect of which this application has been made, before any Court or any other authority or any other Bench of the Tribunal nor any such application, writ-petition or suit is pending before any of them.

8. **Reliefs sought :**

- (i) Respondents be directed to upgrade the pay scale of Sr.Field Assistant(Vety.) (S.S.B.) to Rs.4500-7000/- in parity with Sr. Veterinary Compounder of Forest Department w.e.f. 01/01/1996 ;
- (ii) to direct the Respondents to consider for changing the nomenclature of the present Petitioner's post of Sr. VFAs either Senior Veterinary Compounder or Sr. Veterinary Assistant etc.

9. **In the Interim :-**

During the pendency of this Application the authorities shall not be barred to implement the Central Civil Service (Revision of Pay).

Signature of the Applicant.

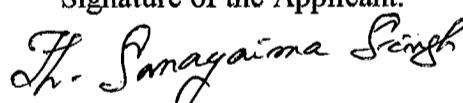
Dated/Imphal,

The 15<sup>th</sup> December, 2003..

By :-



Advocate.



10. The application is being submitted by hand through the Applicant's duly appointed counsel.

11. Particulars of Postal Orders filed in respect of the application fee :-

12. List of enclosures :

(1) Application in triplicate.

**(2) Affidavit**

(3) Postal Order No. dated

in favour of the payee, the Registrar, CAT, Guwahati Branch, Guwahati.

(4) 5 extra copies of the application for 5 Respondents.

### (5) Index in Form-1.

(6) Receipt Slip.

(7) **Vakalatnama.**

Sh. Sarayana Singh

## VERIFICATION

I, Thokchom Sanayaima Singh, aged about 30 years, S/o Th. Ibotombi Singh, by occupation a Senior Veterinary Field Assistant in S.S.B., now posting at C.O. Office (SSB), Moreh, Manipur & Nagaland, a resident of Toubul Awang Leikai, P.O. & P.S. Bishnupur, District – Bishnupur, Manipur, do hereby verify that the contents of paragraph Nos. 1, 4 & 9 are true to personal knowledge and contents of Para Nos. 2 and 3 are believed to be true on the legal advice and the contents of the para Nos. 5, 6, 7 and 8 are true and correct excepting those legal points and those legal points are based on the information of my counsel which I also verify believe to be true.

Dated/Imphal,

The 15<sup>th</sup> December, 2003.

By :-



Advocate.



To

The Registrar,

Central Administrative Tribunal,

Guwahati Bench, Guwahati.

## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

## GUWAHATI BENCH

ORIGINAL APPLICATION NO. OF 2003.

Shri Thokchom Sanayaima Singh.

Applicant.

- Versus -

The Union of India and others.

Respondents.

## AFFIDAVIT

I, Thokchom Sanayaima Singh, aged about 30 years, S/o Th. Ibotombi Singh, by occupation a Senior Veterinary Field Assistant in S.S.B., now posting at C.O. Office (SSB), Moreh, Manipur & Nagaland, a resident of Toubul Awang Leikai, P.O. & P.S. Bishnupur, District – Bishnupur, Manipur, do hereby solemnly affirm and state as follows :-

1. That, I am the Applicant in the accompanying application. I have gone through the contents of the present application and as such I am well conversant with the facts and circumstances of the case. I am presenting this affidavit in support of the statements made in the said application. These are true to my knowledge.

2. That, the statements made in the foregoing paragraph Nos.1, 4 and 9 are within my personal knowledge ; and contents of Para Nos.2 and 3 are believe to be true on the legal advice and the contents of the Para Nos.5, 6, 7

*Sh. Sanayaima Singh*

and 8 are based on the information received by me from my counsel which I believe the same to be true.

3. That, the documents at Annexure-A/1 to A/14 are the true and correct copies of their originals.

*Th. Sanayaima Singh*

( Th. Sanayaima Singh )

DEPONENT.

Dated/Imphal,

The 15<sup>th</sup> December, 2003.

Drawn up by :-

*Abulhassan*

Advocate.

(21)

## ANNEXURE - A/1

MANIPUR UNIVERSITY  
CANCHIPUR, IMPHAL



ਮणिपुर विश्वविद्यालय  
मणिपुर विश्वविद्यालय

Ref. No. MU/2-1/Certi./85  
Ref. No. MU/2-1/Certi./85  
Date 23-7-94

Date

This is to certify that

Shrechom Sanayaima Singh  
of the Kumbi College  
..... passed the T.D.C.(Third-Year)  
Examination 1993 in Science held in  
1994 of this University under Roll  
No. 3404 and secured Second Class  
Honours with Zoology as  
the core Subject.

The University has not yet  
issued the Original Certificate for the  
year 1993

Dr R.K.RANJAN SINGH  
Deputy Registrar, <sup>Joint</sup>  
Manipur University.

*Refuge to be  
shredded*

1083

## VETERINARY FIELD ASSISTANT TRAINING CENTRE



GOVERNMENT OF MANIPUR  
Porompat, Imphal

Veterinary And Animal Husbandry Dept. Manipur  
Elementary Animal Husbandry and Veterinary Science Examination.

Academic Session 19 87-88.

Certified that Shri/ Shrimati/ Kupari Sh. Samayama Singh (Roll no. 84) having attended the prescribed course of studies in the Vety. Field Assistant Training Centre, passed successfully the Final Examination held in the month of May 19 89 and was placed in the 2 Division.

## Board of Examiners

|                              |          |
|------------------------------|----------|
| <i>Handwritten Signature</i> | CHAIRMAN |
| Veterinary & A.H. Service    | MEMBER   |
| 1. Rajendra Singh            | MEMBER   |
| 2. T. N. Chandra             | MEMBER   |
| 3. K. S. Sengupta            | MEMBER   |
| 4. K. Deeksha Singh          | MEMBER   |

Dt. Porompat, Imphal  
the 12th Dec 19 91

*Handwritten Signature*  
Principal in Charge  
Very. Field Asst. Training Centre  
Porompat, Imphal

22  
No. NCE/A-3/91/10602Directorate General of Security  
Message of the Divisional Commander  
SSB, North Assam Division,  
Tinsukia.

Copy to:

Dated : 30-9-92

## MEMORANDUM

The undersigned herby offers Sh. Thokchom Sanazima Singh a temporary post of S.F.A (Vet) in the office of the Dibrugarh Circle Leader AD, SSB, Tinsukia in the pay scale of P. 975-25-1150-EB-30-1660/- with usual allowances admissible under the rules and orders in force from time to time.

2. The post is temporary. His/her permanent appointment to the post of and when it is made permanent, will depend on various factors governing permanent appointment to such post in force at the time and will not confer on him/her title to permanency from the date of post is made permanent.

3. This appointment is purely temporary, but is likely to continue indefinitely. The appointment is likely to terminate on one month's notice on either side without reasons being assigned. The appointing authority, however, reserves the right to terminating the services of the appointed forthwith or before the expiry of the stipulated period of notice by making payment to him/her a sum equivalent to the pay and allowances for the period of notice of the expired portion thereof.

4. The appointee shall be on trial for a period of 2 (two) years which may be extended or curtailed at the discretion of the competent authority but such extension or curtailment shall not exceed one year.

5. The appointment will be further subject to :-

- (i) Production of a certificate of fitness from the competent Medical Authority viz. Civil Surgeon of District Medical Hospital.
- (ii) In accordance with orders in force in regard to the recruitment to services under the Govt. of India no candidate who has more than one wife living, is eligible for appointment under the Govt. of India, provided that Government may, if they are satisfied that there are special reasons for doing so except any reason from the operation of this rule. This office of appointment is, therefore, conditional upon his/her furnishing to this office a declaration on the reverse side of this letter, along with his/her reply. If however, he has more than one wife living, he is entitled to be exempted from the operation of the above mentioned rules for any special reason, he/she should make a representation in this behalf immediately. This office of appointment should in that case, be treated as cancelled and a further communication will be sent to him/her in course of upon a consideration of his/her appointment.
- (iii) You would be required to undergo the prescribed courses after appointment. If you do not complete the course successfully other than for valid reasons, like medical grounds acceptable to the appointing authority, your appointment will be terminated. If you are allowed to continue on such special grounds, you will be given one more chance to attend the next course and your appointment will be terminated if you fail the second time.
- (iv) Taking an oath of allegiance faithfulness to the Constitution of India or making of a solemn affirmation to that effect.

Carried out  
in copy  
Bhattacharya

RECORDED

2 2 2

(v) Production of the following original certificates (if not produced already) :-

- Degree/Diploma certificate of educational and other technical qualifications.
- Certificate of Age.
- Character certificate in the prescribed form Annexure-II to this letter.
- Certificate in the prescribed form in support of candidate's claim that he belongs to SC/ST category.
- Discharge certificate in the prescribed form of previous employment, if any.

6. It may please be started whether the candidate is serving or is under obligation to serve another Central Govt./ a State Govt. or a Public authority.

7. If any declaration given or information furnished by the candidate proves to be false and if the candidate is found to have wilfully suppressed any material information, he/she will be liable to removal from the service and such other action as Government may deem necessary.

8. If Shri/Smt. Thokchom Sanayama Singh accepts the offer on the above terms, he/she should report to the Dehingarh Circle Leader AO, SSB, Tezpur within one month of the date of issue of this Memorandum. If no reply is received or the candidate fails to report for duty by the prescribed date, offer will be treated as cancelled.

9. No travelling allowance will be allowed for joining the appointment unless it is admissible under the rules.

10. He/she is liable to be transferred any where in India.

*Prabir Majumdar*  
Area Organiser (Staff)  
North Assam Division, Tezpur.

To

Shri Thokchom Sanayama Singh  
Vill - Toubul  
PO - Bishnupur  
Dist - Bishnupur  
Manipur.

S.O. 67 (R)

## ANNEXURE - A/4

No. 63-71/10/1993  
 Government of India  
 Ministry of Agriculture  
 Deptt. of Animal Husbandry  
 and Dairying.

Directorate

Krishi Bhawan, New Delhi  
 Dated the 17th March, '93

To

Dr. Basit Hanjani  
 Officer Veterinary Officer  
 Office of the Director, IAHU  
 Block V (East) R.K.Puram  
 New Delhi 110 066

F-95

Sub:- Veterinary aid to villagers through para veterinary staff - Reg.

....

Str,

With reference to your letter No. 24/Vet/SSB/90/VC-2 dated 1.1.1993 on the subject cited above, I am directed to say that the Indian Veterinary Council Act does not provide any right to a person other than the registered veterinary practitioner to hold office as veterinary physician or surgeon and practice veterinary medicine in any State. However, minor veterinary services in terms of rendering of preliminary veterinary aid, like vaccination, castration, dressing of wounds and such other types of preliminary aid or the treatment of such ailments can be undertaken by order by a person holding a diploma or certificate of veterinary supervisor, stockman or stock assistants under the supervision and direction of a registered practitioner.

2. In your case you may issue orders permitting para-veterinary staff holding the above mentioned diploma or certificate to undertake minor veterinary service under the supervision and direction of registered veterinary practitioner. You may take the services of the registered veterinary surgeons of the State Governments locally available in these areas.

Yours faithfully,

S. N. (A.I.D.)  
 (A. B. Neri)  
 Assistant Commissioner (L.H.)

Copy to  
 Dr. Basit Hanjani

26

33

## ANNEXURE - A/5

## A-36 COMPILATION OF FIFTH CENTRAL PAY COMMISSION REPORT

## THE FIRST SCHEDULE

(See Rules 3 &amp; 4)

## PART - A

*Revised scales for posts carrying present scales in Group 'A', 'B', 'C' & 'D'  
except posts for which different revised scales are notified separately.*

| SL. NO. | POST/TYPE | PRESENT SCALE<br>(Rs.)  | REVISED SCALE<br>(Rs.) |
|---------|-----------|---|------------------------|
| 1.      | 2.        | 3.  | 4.                     |
| 1.      | S-1       | 750-12-870-14-940   | 2550-55-2660-60-3200   |
| 2.      | S-2       | 775-12-871-14-1025  | 2610-60-3150-65-3540   |
| 3.      | S-3       | 800-15-1010-20-1150   | 2650-65-3300-70-4000   |
| 4.      | S-4       | 825-15-900-20-1200  | 2750-70-3800-75-4400   |
| 5.      | S-5       | 950-20-1150-25-1400<br>950-20-1150-25-1500  | 3050-75-3950-80-4590   |
| 6.      | S-6       | 975-25-1150-30-1540<br>975-25-1150-30-1660  | 3200-85-4900           |
| 7.      | S-7       | 1200-30-1440-30-1800<br>1200-30-1560-40-2040<br>1320-30-1560-40-2040              | 4000-100-6000          |
| 8.      | S-8       | 1350-30-1440-40-1800-50-2200<br>1400-40-1800-50-2300                              | 4500-125-7000          |
| 9.      | S-9       | 1400-40-1600-50-2300-60-2600<br>1600-50-2300-60-2660                              | 5000-150-8000          |
| 10.     | S-10      | 1640-60-2600-75-2900  | 5500-175-9000          |
| 11.     | S-11      | 2000-60-2120  | 6500-200-6900          |
| 12.     | S-12      | 2000-60-2300-75-3200<br>2000-60-2300-75-3200-3500                                 | 6500-200-10500         |
| 13.     | S-13      | 2375-75-3200-100-3500   | 7450-225-11500         |
| 14.     | S-14      | 2375-75-3200-100-3500-125-3750<br>25(X) 4(X) (proposed new<br>post revised scale) | 75(X) 250-120(X)       |
| 15.     | S-15      | 22(X)-75-28(X)-100-4(X)   | 8(X) 275-135(X)        |
| 16.     | S-16      | 2630/- FIXED  | 9(X) /- FIXED          |
| 17.     | S-17      | 2630-75-2780  | 9000-275-9550          |
| 18.     | S-18      | 3150-100-3350   | 10325-325-10975        |
| 19.     | S-19      | 3000-125-3625<br>3000-100-3500-125-4500   | 10000-325-15200        |
| 20.     | S-20      | 3000-100-3500-125-5000<br>3200-100-3700-125-4700                                  | 10650-325-15850        |

Central  
Govt.  
Gazette

28  
34

## ANNEXURE - A/6

11

51

27. If the name of any person enrolled on a State veterinary register is removed therefrom in pursuance of any power conferred under this Act, the Council shall direct the removal of the name of such person from the Indian veterinary practitioners register.

Removal of names from the Indian veterinary practitioners register

28. Every person registered in the Indian veterinary practitioners register shall notify any transfer of the place of his residence or (if practice to the Council and the State Veterinary Council within thirty days of such transfer, failing which his right to participate in the election of members of the Council or a State Veterinary Council shall be liable to be forfeited by order of the Central Government either permanently or for such period as may be specified therein.

Person enrolled on Indian veterinary practitioners register to notify change of place of residence or practice

### CHAPTER IV

#### PRIVILEGES OF REGISTERED VETERINARY PRACTITIONERS

29. Subject to the conditions and restrictions laid down in this Act, every person whose name is for the time being borne on the Indian veterinary practitioners register shall be entitled according to his qualifications to practise as a veterinary practitioner and to recover, in due course of law, in respect of such practice any expenses, charges in respect of medicaments and other appliances or any fees to which he may be entitled.

Privileges of persons who are enrolled on Indian veterinary practitioners register

30. No person, other than a registered veterinary practitioner, shall—

Right of persons who are enrolled on the Indian veterinary practitioners register

(a) hold office as veterinary physician or surgeon or any other like office (by whatever name called) in Government or in any institution maintained by a local or other authority;

(b) practise veterinary medicine in any State;

Provided that the State Government may, by order, permit a person holding a diploma or certificate of veterinary supervisor, stockman or stock assistant (by whatever name called) issued by the Directorate of Animal Husbandry (by whatever name called) of any State or any veterinary institution in India, to render, under the supervision and direction of a registered veterinary practitioner, minor veterinary services.

Explanation.—“Minor veterinary services” means the rendering of preliminary veterinary aid, like, vaccination, castration, and dressing of wounds, and such other types of preliminary aid or the treatment of such ailments as the State Government may, by notification in the Official Gazette, specify in the behalf.

(b) be entitled to sign or authenticate a veterinary health certificate or any other certificate required by any law to be signed or authenticated by a duly qualified veterinary practitioner;

(d) be entitled to give evidence at any inquest or in any court of law as an expert under section 45 of the Indian Evidence Act, 1872, on any matter relating to veterinary medicine.

2. Evidence Act, 1872.

CTP  
CPT  
Gopal  
Gopal

## A-74 COMILATION OF FIFTH CENTRAL PAY COMMISSION REPORT

| (1)  | (2)                                       | (3)                                 | (4)  | (5)    |
|--|---|-------------------------------------|--|--------|
| 7.   | Range Officer/Forest Ranger               | 1400-40-1800-EB-50-2300             | 5500-175-9000                                    | 104.10 |
| 8.   | Asstt. Conservator of Forests             | 2200-60-2300-EB-75-3200<br>100-3500 | 6500-200-10500<br>7500-250-12000                 | 104.10 |
| 9.   | Fire Staff                                | 750-12-870-EB-14-940                | 2610-60-3150-65-3540                             | 104.11 |
| Andaman and Nicobar Islands : Directorate of Fisheries |   |                                     |  |        |
| 12.  | Fisheries Development Officer/Asstt. Dir. | 2000-60-2300-EB-75-3200             | 6500-200-10500<br>7500-250-12000                 | 14.20  |
| 13.  | Surveyors                                 | 1200-30-1560-EB-40-2040             | 4000-100-6000<br>14500-125-7000<br>5000-150-8000 | 104.21 |
| 14.  | Plant Operator-cum-Mechanic               | 950-20-1150-EB-25-1400              | 4000-100-6000                                    | 104.22 |
| Public Works Department                                |   |                                     |  |        |
| 15.  | Asstt. Town Planner                       | 2000-60-2300-EB-75-3200<br>100-3500 | 6500-200-10500<br>7500-250-12000                 | 104.23 |
| 16.  | Assistant Shed Master                     | 1200-30-1560-EB-40-2040             | 4500-125-7000                                    | 104.24 |
| 17.  | Shed Master                               | 1400-40-1800-EB-50-2300             | 5000-150-8000                                    | 104.24 |
| 18.  | Overseers                                 | 950-20-1150-EB-25-1400              | 3050-75-3950-80-4590<br>4000-100-6000            | 104.25 |
| Health Department                                      |   |                                     |  |        |
| 19.  | Pharmacists                               | 1200-30-1560-EB-40-2040             | 4500-125-7000<br>5000-150-8000<br>5500-175-9000  | 104.28 |
| 20.  | Lineman-cum-Meter Reader                  | 950-20-1150-EB-25-1500              | 4000-100-6000                                    | 104.29 |
| Forest Department                                      |   |                                     |  |        |
| 21.  | Veterinary Compounder                     | 800-15-1010-EB-20-1150              | 4000-100-6000                                    | 104.30 |
| 22.  | Senior Veterinary Compounder              | 950-20-1150-EB-25-1400              | 4500-125-7000                                    | 104.30 |
| Dadra and Nagar Haveli : Health Department             |   |                                     |  |        |
| 23.  | Bio-Chemist                               | 1640-60-2600-EB-75-2900             | 6500-200-10500                                   | 104.32 |
| Public Works Department                                |   |                                     |  |        |
| 24.  | Draughtsman Grade I                       | 1400-40-1800-EB-50-2300             | 5000-150-8000                                    | 104.33 |
| 25.  | Draughtsman Grade II                      | 1200-30-1560-EB-40-2040             | 4500-125-7000                                    | 104.33 |
| 26.  | Draughtsman Grade III                     | 950-20-1150-EB-25-1500              | 4000-100-6000                                    | 104.33 |
| Lakshadweep : Directorate of Health                    |   |                                     |  |        |
| 27.  | Ayurvedic Physician                       | 2000-60-2300-EB-75-3200<br>100-3500 | 8000-275-13500                                   | 104.36 |

CCF  
JG  
GJM

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**ANNEXURE B - A/8**

No. 30/SSB/VC/89(19)  
Directorate General of Security  
Office of the Director SSB  
East Block-V, R.K.Puram  
New Delhi - 110066.

Dated the 26 Feb 1990

**MEMORENDUM**

**Subject:-** Aims and objectives of veterinary and animal husbandry work and charter of duties to be performed by the CAS Gr-I (Vet) and the para-Veterinary staff.

The main objective of the veterinary and animal husbandry work in the SSB is to motivate and win over the heart and minds of the people in the bordering and remote areas by uplifting their socio-economic conditions through an efficient live-stock and poultry occupation/farming which is one of the most significant assets and even source of livelihood so that the people inhabiting the remote strategic areas of the country become more receptive to the SSB philosophy and to participate in SSB work/programme.

2. To achieve the above objective, the Veterinary and Animal Husbandry work shall aim at the following main tasks: -

- i) To generate among the people awareness regarding hygienic management/nutritional requirements of live stock/poultry, their common ailments/diseases including those due to deficiency and their prevention.
- ii) To provide, free of cost, an effective veterinary health cover to livestock and poultry in the bordering/remote villages especially belonging to the weaker sections (including SCs/STs) by rendering necessary preventive/curative veterinary measures.
- iii) To educate villagers about new developments/innovations as regards the economically viable breeds of livestock and poultry and their management techniques for better profitability.

3. The veterinary/paraveterinary staff will be responsible for providing veterinary and Animal Husbandry extension facilities to all needy people to the best of their knowledge and skill in the fullest spirit of selfless and dedicated service.

Contd

5. A list of kit for veterinary medicines/equipments to be used to SFA(Vety) is also enclosed. Proper utilisation and replenishment of medicines should be ensured by the Divisional CAS Grade-I(Vety).

6. There is one SFA(Vety)/Constable(Vety) for each Circle and in the first instance he must cover all remote and far flung villages in his Circle. He should first tour with the CO/CAS Grade-I where-ever possible. All N.I.P camps should be covered by the para-veterinary staff, and after a stay of two days move to the next camp for providing comprehensive veterinary cover to the villages in that area. As a regular routine, the para-veterinary staff must associate with the civic action teams and also visit all minor and major publicity campaigns when-ever held in this area. It must be clearly understood by the veterinary staff that their services will always be free of cost and not in return for any consideration, what-so-ever.

7. The charter of duties of Divisional CAS-Gr-I(Vety)/ CAS-Gr-I para-veterinary staff are enclosed as Annexure -I, II and III for information and strict compliance.

8. Please acknowledge receipt.

Sd/-

( V.N. NEGI )  
DEPUTY INSPECTOR GENERAL (DEV)

(31) 38  
CHARTER OF DUTIES OF VETERINARY STAFF SFA-(VET)/CONST(VET)

1. To visit remote areas/border villages covered by the SSB to render free veterinary and Animal Husbandry aid and care to the needy live-stock owner in respect of live-stock/poultry under the overall guidance/instructions of CAS-Gr-I(Veterinary) and other supervisory officers.
2. To remain on tour for a minimum of 15-20 days per month imparting door to door veterinary cover to the live-stock owners in the area under his charge.
3. While on tour, to visit NIP camps for the purpose as also to deliver lectures on different aspects of Animal Husbandry to generate better awareness among the local people about common diseases and hygienic management of live-stock for better profitableness. For this purpose, his monthly tour programme will be finalised well in advance with the approval of the Circle Organiser, the concerned CAS Grade-I(Vet) and the A.O.
4. To submit his tentative tour programme for the following month through C.O. to CAS Gr-I(Vet) at least a fortnight in advance.
5. For every calendar month to submit a detailed tour diary to his controlling authority to reach him by the 7th of the following month at the latest. Generally, his touring will be with NIP teams but only for a day or two at each such camp or with COs/ CAS Gr-I(Vet). Independent touring may be allowed in special cases by CAS Gr-I(Vet)/C.O with the approval of AO/SAO.
6. To assist the CAS Gr-I(Vet) in performing day to day work.
7. To properly maintain expendable and non-expendable stock of medical stores/equipment etc. as also the stock and issue registers and other records in connection therewith. These will be verified by the CAS Gr-I(Vet) once every quarter and by other concerned supervisory officers periodically. AFO/SFA(Vet)/HIC(Vet) Constable(Vet) will be personally responsible for any lapses including for shortages in stores/equipments in this regard.
8. To strictly follow the instructions and orders of CAS Gr-I(Vet) and other supervisory officers and to carry out the veterinary civic action programme accordingly.
9. To ensure that kits provided to him are properly utilised and kept ready as per requirement.
10. To administer only those drugs/medicines which he has been taught and is authorised to handle. He will not administer intravenous injection/treatment beyond his skill and competence. In case of any complication he would contact CAS-Gr-I of his area for guidance.

Confid/- 2.

*Chk'd  
by  
Smt. Jitendra*

- 2 -

the State Veterinary Dispensary/Hospital/Centre etc.  
(these areas/villages will be given the lowest priority).

9. To submit his monthly detailed tour diary highlighting all aspects of the work done during the month to his Controlling Officer by the 5th of the following month at the latest.

10. To ensure that at veterinary centres, emergency tray and first aid kits are always kept ready and reserve to meet any type of emergency.

11. To correctly prepare in advance and submit in time the annual/supplementary veterinary indent of medicines/equipment/other stores to the SSB Directorate, New Delhi, through the Divisional Organiser for timely procurement of stores/materials.

12. To correctly and expeditiously distribute the veterinary stores/kits etc. on receipt among the AFO/SFA(Vety) under his control.

13. To ensure proper and up-to-date maintenance of medical stock and dead stock registers(instruments/equipment) and other prescribed documents/records etc.

14. To ensure that there is no excess stocking specially of short-life drugs which may lead to avoidable wastage. To also ensure that medical stores held do not become date expired.

15. To keep close liaison with the local State Animal Husbandry authorities/Army Veterinary Hospitals, etc. in the area of his responsibility. Also to keep himself abreast of developments in his professional field as also about important Animal Husbandry programmes/activities undertaken by other authorities/agencies in the area.

16. To regularly submit the monthly progress report(MPR) in the prescribed proforma in respect of his area of charge through his controlling officer in time so that the consolidated compiled report reaches the SSB Directorate, New Delhi by the due date.

17. The CAS (Veterinary) posted at the Training centres will submit the MPR in respect of his work through his controlling officer to the DIG(T) with a copy to the Chief Veterinary Advisor, SSB Directorate.

18. To undertake and perform such other duties as may be assigned to him by the higher authorities.

## Appendix II

## Classification of Technical Posts into Various Groups

## GROUP I: FIELD/FARM TECHNICIANS

1. Farm Superintendent
2. Superintendent (Dairy)
3. Dairy Farm Superintendent
4. Farm Manager
5. Dairy Manager
6. Dairy Cattle Manager
7. Assistant Farm Superintendent
8. Assistant Superintendent (Dairy)
9. Junior Farm Manager
10. Junior Garden Superintendent
11. Junior Manager
12. Junior Superintendent
13. Asstt. Farm Management Officer
14. Assistant Manager
15. Field Officer
16. Field Supervisor
17. Assistant Field Assistant
18. Field Assistant
19. Junior Field Assistant
20. Junior Field Assistant-cum-Curer
21. Curer
22. Fieldman
23. Senior Farm Assistant
24. Senior Assistant (Farm)
25. Farm Assistant
26. Junior Assistant (Farm)
27. Herbarium Keeper
28. Herbarium Assistant
29. Nursery Assistant
30. Senior Cattle Supervisor
31. Animal House Keeper
32. Horticultural Supervisor
33. Forester
34. Senior Stockman
35. Stockman
36. Veterinary Officer
37. Senior Veterinary Assistant
38. Veterinary Assistant
39. Veterinary Commander
40. Fishing Mule
41. Senior Technical Assistant
42. Technical Assistant
43. Junior Technical Assistant
44. Rice Production Training Asstt.
45. Agricultural Assistant
46. Botanical Assistant
47. Extension Assistant
48. Entomological Assistant
49. Horticultural Assistant
50. Livestock Assistant
51. Meteorological Assistant
52. Physiological Assistant
53. Plant Protection Assistant
54. Seed Exchange Assistant
55. Asstt. (Seed Production)
56. Senior Soil Assistant
57. Stock Assistant
58. Senior Block Assistant
59. Field Plantation & Store Asstt
60. Junior Survey Assistant

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**ANNEXURE - A/10**

**A-42 COMPILATION OF FIFTH CENTRAL PAY COMMISSION REPORT**

| 1.  | 2.   | 3.                                  | 4.                       | 5.     |
|---|--|-------------------------------------|--------------------------|--------|
| (b)   | Sr. Physiotherapist/<br>Sr. Occupational<br>Therapist  | 2375-75-3200-EB-<br>100-3500        | 8000-275-1350(X)         | 52.96  |
| <b>XX. PUBLIC AND SOCIAL HEALTH WORKERS</b> |  |                                     |                          |        |
| (a)   | Medical Social<br>Worker (holding<br>qualification of Post<br>Graduation or Gradua-<br>tion with 2 years<br>diploma in Social Work).   | 1600-500-2300-EB-<br>2660           | 5500-175-9000            | 52.103 |
| (b)   | Social Worker/<br>Psychiatric Worker<br>(holding qualification<br>of Post Graduation or<br>Graduation with 2 years<br>diploma in Social Work)  | 1400-40-1800-EB-<br>50-2300         | 5500-175-9000            | 52.103 |
| (c)   | Welfare Officer<br>(Grade II)/Probation<br>Officer (Grade II)/<br>Prison Welfare Officer   | 1400-40-1600-50-<br>2300-EB-60-2600 | 5500-175-9000            | 104.65 |
| <b>XXI. RADIOGRAPHERS/X-RAY TECHNICIANS</b> |  |                                     |                          |        |
| (a)   | Radiographer   | 1350-30-1440-40-<br>1800-EB-50-2200 | 5000-150-8000            | 52.107 |
| (b)   | Radiographers requiring a minimum<br>of 2 years diploma/certificate<br>after 10 + 2  |                                     | 4000-100-6000            | 52.107 |
| <b>XXII. OTHER TECHNICIANS</b>              |  |                                     |                          |        |
| (a)   | Posts requiring Matriculation with some<br>experience as minimum qualification for<br>direct recruitment   |                                     | 4000-100-6000            | 52.111 |
| (b)   | Technicians with either a Degree in<br>Science or Diploma in Engineering   |                                     | 5000-150-8000            | 52.111 |
| <b>XXIII. GARDENERS AND NURSERY WORKERS</b> |  |                                     |                          |        |
| (a)   | Sr. Garden Attendant   | 775-12-871-14-1025                  | 2650-65-3300-<br>70-4500 | 55.129 |
| (b)   | Asstt. Foreman   | 825-15-900-20-1200                  | 3050-75-3950-<br>80-4590 | 55.129 |
| <b>XXIV. VETERINARY STAFF</b>               |  |                                     |                          |        |
| (a)   | Entry grade for all posts<br>requiring a degree of B.V. Sc.<br>and Animal Husbandry with<br>registration in the Veterinary<br>Council of India as the mini-<br>mum essential qualification |                                     | 8000-275-13500           | 55.291 |
| (b)   | Assistant Veteri-<br>narian/Biological   | 120(X)-30-1560-40-<br>2040/         | 5000-150-8000            | 55.296 |

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✓ 35 ANNEXURE A/1

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No. 65 of 2002.

Date of Order : This the 11th Day of December, 2002.

The Hon'ble Mr Justice D.N.Chowdhury, Vice-Chairman.

The Hon'ble Mr K.K.Sharma, Administrative Member.

Shri Soraisam Manimacha Singh,  
Veterinary Field Assistant of  
Assam Rifles now posted at  
A.R.Thoubal, a resident of Chingamakha Maisnam  
Leikai, Imphal West District, Manipur ...Applicant

By Advocate Sri S.M.Singh.

- Versus -

1. Union of India,  
through the Secretary to the  
Government of India,  
Ministry of Home Affairs,  
New Delhi.
2. The Ministry of Finance,  
through its Secretary,  
Govt. of India, New Delhi.
3. The Director General,  
Directorate of Assam Rifles,  
Shillong-793001.
4. The Deputy Inspector General,  
MP Range, Assam Rifles,  
Imphal.
5. The Commandant,  
7th Assam Rifles,  
Thoubal.

...Respondents

By Sri A.K.Choudhury, Addl.C.G.S.C.

O R D E R

CHOWDHURY J. (V.C.)

The issue relates to upgradation of pay scale of  
Veterinary Field Assistant serving in Assam Rifles to  
Rs.4000-6000/- in parity with those other counter parts.

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2. Mr A.M.Singh, learned counsel appearing for the applicant stated that the applicant was agitating the matter in different forums and failing to get any remedy he moved the Imphal Bench of Gauhati High Court in Writ Petition(Civil) No. 798 of 1999. Finally by order dated 31.12.2002 the Writ Petition was disposed of directing the applicant to move the appropriate forum to seek his remedy. Hence this application before the Tribunal for redressal of his grievances. Mr Singh also pointed out to the reply submitted by the respondents in which it was indicated that the authority took a decision advising the Assam Rifles to process the proposal of cadre restructuring of the post of Veterinary Field Assistants in the manner indicated by the Ministry of Home Affairs in its communication dated 17.12.99. The relevant text of the said communication is

reproduced below :

(i) DD(Pers) BSF has intimated that a proposal for cadre restructuring of Veterinary staff is being processed by them. ITBP is also processing the proposal on the same lines. Assam Rifles was advised by Dir.(Pers), MHA, to process the proposal for cadre restructuring of the post of VFA.

(ii) To maintain uniformity in educational qualification and pay scales as recommended by the Fifth Pay Commission, Assam Rifles was advised to process the proposal in consultation with the BSF and ITBP, so that a similar proposal on uniform lines is formulated.

(iii) As the posts of Veterinary stff in BSF and ITBP are combatised while in Assam Rifles VFAs are civilians, to maintain the uniformity in the rank structure, Assam Rifles were advised to propose the combatisation of these posts as well.

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(iv) Since the matter is already subjudice, any decision for upgradation of pay scales in Assam Rifles can be taken after finalisation of the Court case."

Mr A.M.Singh, learned counsel for the applicant has also drawn our attention to the communication sent by the Ministry of Home Affairs dated 31.3.1998 indicating its mind

for implementation of upgradation of the pay scale of Veterinary Field Assistants in the Assam Rifles. The said communication clearly indicated the decision of the authority for revising the pay scale.

3. We have heard Mr A.M.Singh, learned counsel for the applicant and also Mr A.K.Choudhury, learned Addl.C.G.S.C. for the respondents at length. Considering the facts and circumstances we are of the opinion that the matter requires no further adjudication from our end. The Government has taken a decision in principle and in view of the pendency of the Court proceeding the authority did not take any step for implementation of the matter. In view of the clear statement made by the respondents we dispose of this application with a direction on the respondents to implement the undertaking as expeditiously as possible, preferably within a period of three months from the date of receipt of this order.

*Certified to be true Copy  
Carrying stamp* The application thus stands disposed of. There shall, however, be no order as to costs.

*W.M. Datta*  
Section Officer (J)  
C.A.T. GUWAHATI BANCH  
Guwahati 781005

Sd/ VICE CHAIRMAN  
Sd/ MEMBER (Adm)

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**ANNEXURE A/12**

No. II.27014/16/99-PF.IV  
Government of India/Bharat Sarkar  
Ministry of Home Affairs/Grih Mantralaya

New Delhi, the 28<sup>th</sup> the October, 2003

To,

The Director General  
Assam Rifles  
Shillong - 793011

Subject: O.A.No.65/2002 filed by Shri S. Mani Macha Singh in CAT  
Guwahati Bench for upgraded pay scale of Rs.4000-6000/-.

Sir,

I am directed to refer to your letter No.I.II018/162/2003-Legal dated 29.9.2003 on the subject cited above and to convey the sanction of the competent authority to grant that revised pay scale of Rs.4000-6000/- in place of Rs.3200-4900/- to Shri Mani Macha Singh, Veterinary Field Assistant of Assam Rifles, with immediate effect in compliance of the order given by the Hon'ble Guwahati Bench of Central Administrative Tribunal in O.A.No.65/2002.

2. This issues with the approval of Ministry of Finance vide their U.O.No.12/52/99-IC dated 17.10.2003 and Integrated Finance Division of MHA vide their Dy.No. F.2082/Fin.V/03 dated 27.10.2003.

Yours faithfully,

( P Deb )  
Section Officer

Copy to :-

1. PAO, MHA, New Delhi.
2. PAO, Assam Rifles, Laitumukhra, Shillong.
3. FA:AR, Shillong.
4. Ministry of Finance, Department of Expenditure (IC).
5. DG:ACR, IP Estate New Delhi
6. Fin.V (MHA)
7. Pers.III Section, MHA.
8. LOAR, New Delhi.
9. Guard File.

Copy for information to :-

1. PPS to JS(P).

( P Deb )  
Section Officer

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To,

The Chief Veterinary Officer,  
 Government of India, Ministry of Home Affairs,  
 Office of the Directorate, S.S.B.,  
 East Block-V, R.K. Puram, New Delhi-110066.  
 (Through proper channel).

Subject:- Request for reconsideration of SFA(V)'s  
 pay scale.

Sir,

With due respect, I the undersigned have the honour the  
 following few lines under your kind consideration and necessary  
 action.

That, Sir, I have submitted this application in r/o  
 SFA(V)'s taken on direct recruitment vice dated 14-1-94. Already  
 we are passed "Elementary Animal Husbandry and Veterinary Science  
 Examination" under A.H. Dept. Govt. of Manipur at Veterinary Field  
 Assistant Training Centre, Porompat, Imphal (Manipur). As per  
 recruitment Rules of Sr. Field Asstt. (Vety). I submitted required  
 documents in your Department before interview and in time of appointment  
 as per vide No. IV/EA-2(2)/92. D.O.J&K/14791-92 dated 16-7-94  
 (Encl.No.1) and also I attended the official duties & work done  
 as a SFA(V) as per vety. live stock Asstt./Stockment/ Dresser's of  
 Animal Husbandry and Diarying Dept., Ministry of Agriculture,  
 Govt. of India vide No. 53-71/38-LDT(LH) dated 17-3-93 and vide  
 No. 57/VET/SSB/94(II)/646-47 dated 3-6-95 (Encl.No.2 & 3). As per  
 C.C.S. (Vety. Staff's) rules the pay scale of Animal Husbandry  
 Asstt./Stockment/Compounder/Stock Asstt. and Dresser has revised  
 and accepted to Rs.4000-100-6000 since 1st Jan., 1996 (Enclosed  
 No. 4) of page No. 87 & 91 of "Accumulation of 5th Pay Commission  
 part B/C). And similarly Field Asstt. (Vety) of Assam Rifle  
 Department, Ministry of Home Affairs, Govt. of India has received/  
 revised & accepted 950-20-1150-25-1500 to 4000-100-6000 since  
 last year. But till to-day S.F.A.(V) of our SSB Deptt. has not  
 revised & accepted the scale of 4000-100-6000. In another say,  
 the essential Qualification of SFA(M) and F.A.(V) are equivalent  
 qualification as per recruitment rules in our Deptt. It has been  
 the causes of moral down against the duties of our SFA(V) staffs.  
 That the above causes please, re-consideration of pay scale for  
 SFA(V)'s in your Deptt. Similarly F.A.(Vety) or Assam Rifle  
 Deptt., Ministry of Home Affairs and as per C.C.S. rules (Vety.  
 Staff), Govt. of India in public interest.

Thank you.

Enclosed:- 10(ten) only.

Yours faithfully,

( CH. SUNIL KUMAR )  
 S.F.A.(V)  
 Office of the B.O.P./SSB-Dharhara(Bihar),  
 (Temp. Attach).

Adv. copy to:- C.V.O.

*Ch. Sunil Kumar*

(AO) MK  
/ C O P Y /

ANNEXURE A/14

NO.15/SSB/A-4/2002(2)-2367

Government of India  
Ministry of Home Affairs  
Directorate General  
Special Service Bureau  
East Block-V, R.K.Pura m  
New Delhi-110066.

Dated the 14.5.02

Memorandum.

please refer to his Memo NO.6/Vet/SSB/2001/VC-245 dated 23.4.2002, forwarding therewith an application of Shri Ch. Sunil Kumar, SFA(V) regarding reconsideration of Pay Scale of SFA(V).

2. The Scale of Pay of other designated post prevailing in the other Department can not be made applicable in this Department. The post is designated as SFA(V) the scale of pay attached to the post of SFA/Head constable will be admissible to the incumbents holding the post. Hence individual concerned may be informed accordingly.

3. In this regard circular Memo. of this HQrs. NO.30/SSB/A-4/99(12)-3094-3109 dated 26.4.2000 ( copy enclosed ) may also please be referred to

4. This issue with the approval of I.G.(Pers).

Enclos: As above.

Sd/- 13.5.02  
( KAMAL RAM )  
ASSISTANT DIRECTOR ( EA.IV )

To

The C.V.O.  
SSB HQrs.  
New Delgi.

*Mr. Kamal Ram*